PROF. G. RANGA: Are these experts still working here?

SHRI D. P. KARMARKAR: I think they have now gone.

DR. SHRIMATI SEETA PARMANAND: Is the Government aware that the machinery which has been imported by Government from Japan cannot be duplicated in different States for want of funds? And if so, will Government help them with funds?

MR. CHAIRMAN: Suggestion for action.

IMPORT OF MACHINERY SUITABLE FOR COTTAGE INDUSTRY

*564. DR. SHRIMATI SEETA PARMA-NAND: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Japanese Government had agreed to send sample machinery suitable for cottage industries on the advice of the Indian delegation to Japan; and

(b) whether any such machinery was imported; and, if not, why not?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) No.

(b) Does not arise.

SHRI C. P. PARIKH: Has Government assessed the cost of production through the use of these cottage industry machines and compared it with the cost of large scale production?

SHRI D. P. KARMARKAR: In respect of these machines, the cost of production compares quite well with the cost of large scale production and there has been no difficulty. In fact there is very great demand and that demand we have attempted to fulfil. SHRI C. G. K. REDDY: Apart from the cost of production, does the employment of smallscale machines mean solving the unemployment problem to a large extent?

SHRI D. P. KARMARKAR: It is very difficult to assess these matters; but to the extent that these machines are in operation, I think to that little extent the unemployment problem must be presumed to have been solved.

DR. SHRIMATI SEETA PARMANAND: Is it a fact that the Japanese Government was willing to give machinery worth Rs. 2 lakhs free of cost if the Government of India paid freight on that machinery, and that the machinery reached as far as Karachi but the Government refused to pay Rs. 12,000 because there was no sanction, and that therefore it went back?

SHRI D. P. KARMARKAR: I shall look into the matter. But we always welcome any assistance from any Government, if it is suitable.

EXPORT OF RUBBER

*565. SHRI RAHMATH-ULLAH: Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether there is any ban on the export of rubber from India to the Union of Socialist Soviet Republics and China?

THE MINISTER FOR COMMERCE: (SHRI D. P. KARMARKAR): NO, Sir.

SHRI C. G. K. REDDY: Why not?

SHRI S. N. MAZUMDAR: Have there been exports of rubber to the Soviet Union and China from India?

MR. CHAIRMAN: Of course from India: We are not concerned about exports from other countries.

SHRI D. P. KARMARKAR: No, Sir.

SHRI D. P. KARMARKAR: That is the position. Thank you very much.

SHRI M. VALIULLA: Is it not a fact that rubber is exported to Ceylon and from Ceylon it is exported to China?

SHRI D. P. KARMARKAR: We do not know of exports from Ceylon, but we know of exports to Ceylon: in 1951-52 we did export about 3,300 lbs.

BAN ON THE IMPORT OF L. H. P. DIESEL ENGINES

◆566. SHRI CHANNA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are considering any proposal for imposing a ban on the import of lower horse power diesel engines; and

(b) if so, what is the highest limit up to which the import will be banned?

THE MINISTER FOR COMMERCE (SHRI D. P. KAKMAKKAKJ : (a) and (b). The import policy for diesel engines for the current half year is still under consideration.

PROF. G. RANGA: Is it not a fact that for some time now we have had large stocks of these small diesel engines in our own country?

SHRI D. P. KARMARKAR: That is precisely why we have still kept it under consideration.

PROF. G. RANGA: But then how long are you going to consider it? The stocks are there and all our money is locked up and our own producers are being troubled.

SHRI D. P. KARMARKAR: I am afraid my hon. friend did not completely comprehend my answer. Our

policy should have been declared by the 15th December. We all know there were stocks on hand. One of the ways to help the industry is to defer the statement of policy. It is now four months, and I am quite sure my hon. friend will now agree that the four months' deferment of the announcement of policy has helped the industry.

SHRI CHANNA REDDY: Is it a fact that diesel engines of indigenous make are inferior to those of foreign make in every respect?

SHRI D. P. KARMARKAR: No, not in any respect.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

INDIA'S CLAIM FOR REPARATIONS AGAINST GERMANY

95. SHRI P. C. BHANJ DEO: Will the Minister for COMMERCE .AND INDUSTRY be pleased to state:

(a) what was India's original claim *fe>r reparations against Germany;

(b) the amount finally agreed to by Germany;

(c) the reparations so far received by India;

(d) whether a sum of Rs. 184 lakhs, being the sale proceeds of such reparations during 1953-54, has been credited to revenue; and

(e) if this sum is treated as a Capital Receipt, whether there would be shown a revenue deficit in the Budget for 1953-54?

THE MINISTER FOR COMMERCE (SHRI D. P. KAKMARKAH): (a) The I total amount of reparations claimed